

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/6197/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the ^{fk} 26 November, 2021.

Sub: **Earned leave.**

Ref:- Your letter No. DJKA/6460/2021, dtd. 25.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of earned leave on 25.11.2021 & 26.11.2021**, has been granted

Yours faithfully,

sd/-

6199 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-6/99/6198-1 dated 26.11.2021

Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE) _{26/11/21}

Rda